

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.3420**  
TO BE ANSWERED ON THE 7<sup>TH</sup> AUGUST, 2018

**FARMER PRODUCER ORGANISATION**

3420. SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE किसान कल्याण एवं किसान कल्याण be pleased to state:

- the number of Farmer Producer Organisations (FPO's) in the country as on date, State-wise;
- whether the Government has formulated any policy for taxation of FPO's;
- if so, the details thereof; and
- the funds allocated for promotion of FPO's during the current financial year?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

किसान कल्याण एवं किसान कल्याण ( SHRI GAJENDRA SINGH SHEKHAWAT)

(a): Small Farmers' Agribusiness Consortium (SFAC), a registered society under Department of Agriculture, Cooperation & Farmers Welfare, Government of India, has helped 749 Farmer Producer Organisations (FPOs) in registering as companies. State-wise details are at **Annexure-I**.

Further, National Bank for Agriculture and Rural Development (NABARD) is also promoting FPOs. NABARD has promoted 4004 FPOs since 2014-15, of which 2062 FPOs are registered till date. State-wise details are at **Annexure-II**.

(b) & (c): The Government has inserted Section 80PA in Income Tax Act through The Finance Act, 2018, facilitating full tax rebate for five years for Farmer Producer Companies with turnover less than one hundred crore rupees, from the profit and gains for previous year relevant to assessment year commencing on or after the 1<sup>st</sup> day of April, 2019 but before the 1<sup>st</sup> day of April, 2025.

(d): In-principle approval has been accorded for promotion of 30 FPOs in the States of Bihar, Maharashtra and Uttar Pradesh for the current financial year under Central Sector Scheme of National Food Security Mission (NFSM) through SFAC.

Further, Producers' Organization Development and Upliftment Corpus (PRODUCE) Fund was created in NABARD by the Govt. of India during 2014-15, with a corpus of Rs.200 crore to be utilized for the promotion of 2000 FPOs. Under this Fund, NABARD has promoted 2154 FPOs as on date and nurturing of these FPOs is

continuing. Out of this, an amount of Rs.59.80 crore is proposed for utilization during 2018-19.

### Annexure-I

#### State-wise details of FPOs promoted by SFAC

S.No	State	No. of FPOs Registered
1	Andhra Pradesh	7
2	Arunachal Pradesh	2
3	Assam	12
4	Bihar	27
5	Chhattisgarh	26
6	Delhi	4
7	Goa	2
8	Gujarat	20
9	Haryana	23
10	Himachal Pradesh	5
11	Jammu & Kashmir	2
12	Jharkhand	8
13	Karnataka	119
14	Madhya Pradesh	135
15	Maharashtra	85
16	Manipur	4
17	Meghalaya	3
18	Mizoram	1
19	Nagaland	2
20	Odisha	41
21	Punjab	7
22	Rajasthan	40
23	Sikkim	29
24	Tamil Nadu	11
25	Telangana	20
26	Tripura	4
27	Uttarakhand	7
28	Uttar Pradesh	35
29	West Bengal	68
<b>Total</b>		<b>749</b>

## Annexure-II

**Farmers Producer Organization (FPOs) promoted by NABARD - Status as on  
31.07.2018**

Sr. No	State	Number of FPO Promoted by NABARD	Number of FPOs registered out of column 3
1	2	3	4
1	A & N Islands	5	3
2	Andhra Pradesh	182	103
3	Arunachal Pradesh	2	0
4	Assam	59	40
5	Bihar	273	105
6	Chhattisgarh	69	54
7	Goa	2	1
8	Gujarat	166	116
9	Haryana	75	50
10	Himachal Pradesh	79	54
11	Jammu & Kashmir	19	13
12	Jharkhand	190	61
13	Karnataka	259	171
14	Kerala	137	103
15	Madhya Pradesh	361	160
16	Maharashtra	239	117
17	Manipur	5	5
18	Meghalaya	9	9
19	Mizoram	19	15
20	Odisha	325	100
21	Punjab	91	69
22	Rajasthan	274	143
23	Sikkim	4	4
24	Tamil Nadu	226	169
25	Telangana	300	74
26	Tripura	1	1
27	Uttar Pradesh	272	120
28	Uttarakhand	58	52
29	West Bengal	303	150
	<b>TOTAL</b>	<b>4004</b>	<b>2062</b>

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